

(c) A meeting between officials of India and Pakistan was held in New Delhi 30.1.90 to 2.2.90, to discuss the question of captured fishermen and the vessels. It was agreed to take necessary action to repatriate all the fishermen and to release all the vessels, that have been apprehended since 11 February, 1988.

The release and repatriation will be effected by 31.3.1990.

#### **U.S. Aid to Pakistan**

\*150. SHRI HARSH VARDHAN:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United States has granted an aid package to Pakistan which includes the supply of military equipments and sophisticated weapons;

(b) if so, the details thereof and Government's reactions thereto;

(c) whether any protest has been lodged with U.S. Administration in this regard; and

(d) if so, the reaction of U.S. Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) and (c). The details of US assistance to Pakistan for FY 89-90 are as follows:

Development assistance	—	\$ 43	million
PL 480 Title I	—	\$ 80	million
Economic support funds (ESF)	—	\$ 230	million
Foreign Military Sales (FMS)	—	\$ 230	million
IMET	—	4 1	million
Anti-narcotics aid	—	\$ 5.7	million
			<b>\$589.7 million</b>

On a number of occasions, the Government of India has brought to the attention of the US administration, India's serious concern over the supply of sophisticated weapons to Pakistan beyond that country's legitimate defence requirements.

(d) The US Government maintains that US assistance to Pakistan is not directed against India.

[English]

#### **Arrangements for Handling Coal at Cochin Port**

\*151. PROF. K. V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to handle coal in Cochin port for the use of